GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO. 3323
TO BE ANSWERED ON 24TH MARCH, 2021

Committee on import of crude oil

3323. SMT. PHULO DEVI NETAM:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the suggestions made by the committee headed by Dr. Vijay Kelkar with regard to the import of crude oil and production of domestic use gas, in the country; and

(b) the suggestions on which Government has started to work the details along with the target fixed in this regard?

ANSWER

MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) & (b) : The Committee headed by Dr. Vijay Kelkar was constituted in February, 2013 to prepare a 'Roadmap for Enhancing Domestic Oil & Gas Production and sustainable reduction in Import Dependency by 2030'. The Committee submitted its final report to the Government in September, 2014. The Committee made 52 recommendations in its report. Out of 52 recommendations, Government has accepted 47 recommendations and action taken thereon. The major recommendations of the Committee are as under:

- Creation of National Data Repository (NDR).
- Introduction of Open Acreage License Policy (OALP) at the earliest.
- Administrative reforms for smoother implementation of the Production Sharing Contract.
- Increasing weightage of technical criteria in bid evaluation.
- Empowering Boards of National Oil Companies (NOCs).
- Capability building for the effective functioning of the DGH.
- Streamlining approval and clearance processes.
- Development of 'Petroleum Clusters' along the east and west coast.
- Development of a natural gas grid for increasing share of natural gas in energy mix.
- Transition to market-determined gas prices by 2017 or next pricing period.
- Leveraging India's demographic dividend to become a talent hub for oil and gas.
- Acquisition of stakes in oil and gas prospecting companies.
- Empowering and strengthening the National Oil Companies (NOCs).
- Divestiture of non-core business.

*****